GOVERNMENT OF INDIA HOUSING AND URBAN POVERTY ALLEVIATION LOK SABHA

UNSTARRED QUESTION NO:2205 ANSWERED ON:18.12.2013 AUDIT BY HUDCO Bhoi Shri Sanjay

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) Whether HUDCO has conducted their party audit in respect of Central Government Employees Welfare Housing Organization Schemes in various States:
- (b) If so, the details of deficiencies, defects, deviation/variation identified by HUDCO and action taken by CGEWHO to rectify the defects, scheme-wise;
- (c) Whether the Government proposes to take action against those who are responsible for these defects/deviations;
- (d) If so, the details thereof;
- (e) Whether the Government may also compensate allottees for deficiencies; and
- (f) If so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (Dr.(MS.) GIRIJA VYAS)

- (a): Yes Madam. HUDCO has conducted a quality audit in respect of CGEWHO housing scheme at Chennai Phase-II.
- (b): HUDCO had submitted its report. As per the report, HUDCO had pointed out most of the defects that have been noticed are rectifiable while the remaining are non-rectifiable. The overall finish appears to be reasonable keeping in view the cost and time taken to complete the project. HUDCO has pointed out certain variation in execution vis-Ã -vis the specifications including
- i) Precast RCC / CC Frames have been used instead of pressed steel single rebated frames.
- ii) Deviation from prescribed heights in respect of electrical fittings.
- iii) PVC cistern instead of chinaware cistern.

CGEWHO has initiated all possible action to remedy the rectifiable defects and the defects, if any, that have been noticed during the defect liability period are also being rectified as per CGEWHO rules. CGEWHO has also calculated the financial implication so as to deduct the same from the contractor's payment.

- (c)&(d): The matter shall be thoroughly probed and anybody found guilty will not be spared.
- (e)&(f): The matter is under consideration of the Ministry.